

NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA

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Upbhokta Nyay Bhawan,
'F' – Block,
GPO Complex, INA,
New Delhi – 110 023

No.A-2001/NCDRC/2005

06th September 2019

OFFICE ORDER

Consequent upon the superannuation of Shri S. Viswanathan & Shri H. C. Joshi, both Assistant Registrars of the National Consumer Disputes Redressal Commission and CPIOs, under Right to Information Act 2005 on 31.05.2019 and 31.07.2019 respectively, the Competent Authority of the National Consumer Disputes Redressal Commission is pleased to appoint the following Public Information Officers under Section 5 of Right to Information Act 2005:-

S. No.	Name & Designation	Appointed As
1.	Shri Iqbal Ahmed Deputy Registrar	First Appellate Authority
2.	Shri Rajesh Nath Assistant Registrar	Central Public Information Officer - Matters related to CC/OP Section
3.	Shri R. M. Naidu Assistant Registrar	Central Public Information Officer - Matters related to FA/Accounts Section
4.	Smt. Durga Devi Assistant Registrar	Nodal Officer & CPIO (24B Section / Misc.)
5.	Shri L. N. Arora Section Officer	Central Public Information Officer - Matters related to General Admin. Section
6.	Shri Bireswar Chatterjee Court Master (NS)	Central Public Information Officer - Matters related to RP Section
7.	Shri Dharmender Singh Section Officer	Central Public Information Officer - Matters related to Listing Section
8.	Shri Satyabrata Nanda Section Officer (IT)	Central Public Information Officer - Matters related to IT Section
9.	Shri Pankaj Sharma Accounts Officer	Central Public Information Officer - Matters related to Establishment Section
10.	Shri Yatinder Kr. Sakkarwal UDC	ACPIO – to put up all the RTI files & keep records.



(S. HANUMANTHA RAO)
JOINT REGISTRAR

28 06.09.2019

Copy to:-

1. The Central Information Commission, New Delhi
2. Concerned Officers.
3. Notice Board / Website of NCDRC.